

THE SCHEDULE

[See section 4(I)]

Sl. No	Name of the State	Name of the existing institute	Location	Name of Institute Incorporated under this Act
(1)	(2)	(3)	(4)	(5)
1.	Andhra Pradesh	Indian Institute of Information Technology, Sri City Chittoor, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Sri City, Chittoor	Indian Institute of Information Technology, Sri City, Chittoor.
2.	Assam	Indian Institute of Information Technology, Guwahati, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Guwahati	Indian Institute of Information Technology, Guwahati.
¹ [2A]	Bihar	Indian Institute of Information Technology, Bhagalpur being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Bhagalpur	Indian Institute of Information Technology, Bhagalpur.]
3.	Gujarat	Indian Institute of Information Technology, Vadodara, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Vadodara	Indian Institute of Information Technology, Vadodara.
¹ [3A]	Gujarat	Indian Institute of Information Technology, Surat being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Surat	Indian Institute of Information Technology, Surat.]
4.	Haryana	Indian Institute of Information Technology, Sonapat, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Sonapat	Indian Institute of Information Technology, Sonapat.
5.	Himachal Pradesh	Indian Institute of Information Technology, Una, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Una	Indian Institute of Information Technology, Una.
6.	Jharkhand	Indian Institute of Information Technology, Ranchi, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Ranchi	Indian Institute of Information Technology, Ranchi.
7.	Karnataka	Indian Institute of Information Technology, Dharwad, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Dharwad	Indian Institute of Information Technology, Dharwad.

¹ Ins. by Act 28 of 2020, s. 3 (w.e.f. 10-10-2020).

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(1)	(2)	(3)	(4)	(5)
¹ [7A.	Karnataka	Indian Institute of Information Technology, Raichur being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Raichur	Indian Institute of Information Technology, Raichur.]
8.	Kerala	Indian Institute of Information Technology, Kottayam, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Kottayam	Indian Institute of Information Technology, Kottayam.
¹ [8A	Madhya Pradesh	Indian Institute of Information Technology, Bhopal being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Bhopal	Indian Institute of Information Technology, Bhopal.]
9.	Maharashtra	Indian Institute of Information Technology, Nagpur, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Nagpur	Indian Institute of Information Technology, Nagpur.
10.	Maharashtra	Indian Institute of Information Technology, Pune, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Pune	Indian Institute of Information Technology, Pune.
11.	Manipur	Indian Institute of Information Technology, Senapati, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Senapati	Indian Institute of Information Technology, Senapati.
12.	Rajasthan	Indian Institute of Information Technology, Kota, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Kota	Indian Institute of Information Technology, Kota.
13.	Tamil Nadu	Indian Institute of Information Technology, Tiruchirapalli, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Srirangam, Tiruchirapalli	Indian Institute of Information Technology, Tiruchirapalli.
¹ [13A	Tripura	Indian Institute of Information Technology, Agartala being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Agartala	Indian Institute of Information Technology, Agartala.]
14.	Uttar Pradesh	Indian Institute of Information Technology, Lucknow, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Lucknow	Indian Institute of Information Technology, Lucknow.

1. Ins. by Act 28 of 2020, s. 3 (w.e.f. 10-10-2020).

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(1)	(2)	(3)	(4)	(5)
15.	West Bengal	Indian Institute of Information Technology, Kalyani, being a society registered under the Societies Registration Act, 1860 (21 of 1860)	Indian Institute of Information Technology, Kalyani	Indian Institute of Information Technology, Kalyani.